

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

STARRED QUESTION NO:361

ANSWERED ON:20.12.2011

HUMAN TRAFFICKING

Botcha Lakshmi Smt. Jhansi;Natrajan Meenakshi

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether there are reports of human trafficking, including inter-state bride trafficking;
- (b) if so, the details thereof during the last two years, State-wise;
- (c) the steps taken by the Government to check this menace and punish the guilty;
- (d) whether any advisory has been issued to the State Governments to deal with such cases sternly; and
- (e) if so, the details thereof including funds sanctioned for anti-human trafficking machinery during the last three years?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JITENDRA SINGH)

(a) to (e): A Statement is laid on the Table of the House.

STATEMENT IN REPLY TO PARTS (a) TO (e) OF LOK SABHA STARRED QUESTION NO. 361 FOR 20.12.2011

(a) & (b): Instances of human trafficking have been reported. No specific information regarding bride trafficking is maintained centrally by National Crime Records Bureau (NCRB). However, as per inputs provided by National Crime Records Bureau (NCRB), the total number of cases registered under different provisions of law which come under the generic description of Human Trafficking during the period 2008, 2009 and 2010 were 3030, 2848 and 3422 respectively. State / UT wise details are at Annexure I.

(c) to (e): 'Police' and 'Public Order' being State subjects, the primary responsibility for preventing and combating the crime of human trafficking lies with the State Governments. However, Government of India has adopted a multi-pronged approach to combat human trafficking. It has issued an Advisory dated 09.09.2009 (available at www.mha.nic.in) to States/UTs to deal with crime of trafficking in a holistic manner and to evolve an effective and comprehensive strategy encompassing rescue, relief and rehabilitation of victims besides taking deterrent action against the law violators. An Anti Trafficking Nodal Cell has been set up in the Ministry of Home Affairs and a comprehensive scheme for setting up 335 Integrated Anti Human Trafficking Units has been sanctioned and funds to the tune of Rs. 8.72 crores have been released in the year 2010-11 to all State Governments for establishment of 115 AHTUs.